

ITEM NO.33

COURT NO.5

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1401/2019

K. L. SUNEJA & ANR.

Appellant(s)

VERSUS

DR. (MRS.) MANJEET KAUR MONGA (D) THROUGH HER
LR & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.20211/2019-EX-PARTE STAY and IA
No.21098/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/ FACTS/
ANNEXURES)

WITH

C.A. No. 4530/2019 (XVII)

(FOR ADMISSION and IA No.66767/2019-CONDONATION OF DELAY IN FILING
APPEAL)

Date : 12-12-2022 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For parties:

Mr. Nikhil Nayyar, Sr. Adv
Mr. Aditya Parolia, Adv.
Mr. Piyush Singh, Adv.
Mr. Akshay Srivastava, Adv.
Ms. Priyal Sarawagi, Adv.
Mr. Naveen Hegde, Adv.
Mr. Rajesh Kumar, Adv.
Mr. Gaurav Goel, AOR

Ms. Meenakshi Arora, Adv.
Mr. Mohit Paul, AOR
Ms. Rangoli Seth, Adv.

Ms. Suruchi Suri, Adv.
Mr. Chanchal Kumar Ganguli, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Order reserved.

(INDU MARWAH)
COURT MASTER (SH)

(NISHA TRIPATHI)
ASSISTANT REGISTRAR